

| <i>Sl. No.</i>    | <i>Name of the Factory</i>   | <i>Date of issue of LOI</i> |
|-------------------|--|-----------------------------|
| 1                 | 2  | 3                           |
| <b>TAMIL NADU</b> |  |                             |
| 25.               | M/s. Tamil Nadu Coop. Sugar Fedn. Ltd., Gummudipoondi,<br>Distt. Chengai Anna. | 27.7.90                     |
| 26.               | M/s. Tamil Nadu Coop. Sugar Fedn., Chinnasalem,<br>Distt. South Arcot.         | 12.4.90                     |

[English]

**Violation of GPD Guidelines by  
Bihar Water and Sewage Board**

3275. SHRI SRIBALLAV PANI-  
GRAHI:  
DR. A.K.PATEL:  
DR. LAXMINARAYAN PAN-  
DEYA:  
SHRI BHUPINDER SINGH  
HOODA:

Will the Minister of ENVIRONMENT  
AND FORESTS be pleased to state:

(a) whether the Bihar Water and Sew-  
age Board violated the guidelines issued by  
the Ganga project Directorate and spent  
excessive amount on projects under the  
Ganga Action Plan while the main objec-  
tives remain unfulfilled;

(b) if so, the details thereof; and

(c) the action taken by the Government  
in this regard and the outcome thereof?

THE MINISTER OF STATE OF THE  
MINISTRY OF ENVIRONMENT AND FOR-  
ESTS (SHRI KAMAL NATH): (a) to (c). The  
increase in expenditure on all the 45  
schemes except three undertaken in Bihar

under the Ganga Action Plan by Bihar Rajya  
Jal Parishad (formerly Bihar State Water  
and Sewage Board) has been within 10% of  
the total sanctioned amount for the same.  
In 3 schemes, the expenditure has ex-  
ceeded 10 per cent of the sanctioned cost  
for which detailwd justification has been  
asked from the State Government.

Out of a total of 45 schemes under-  
taken in Bihar, 32 schemes have been  
completed so far. All the schemes of sew-  
age treatment and a few schemes of  
interception and diversion are in various  
stages of completion. The objectives of the  
Action Plan would be fulfilled only after all  
the schemes are completed by December,  
1993.

There is no instance of any violation of  
guidelines of Ganga Project Directorate in  
this regard.

**Alleged Wheat Scandal**

3276. SHRI JEEWAN SHARMA: Will  
the Minister of FOOD be pleased to state:

(a) whether attention of the Government  
has been drawn to the newsitem regarding  
'Wheat Scandal' appearing in the Hindus-  
tan Times dated February 15, 1992;